

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Appeal No. 82 of 2008

Dated: 26th April, 2011

**Present : Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member
Hon'ble Mr. Justice P.S. Datta, Judicial Member**

**Bharat Coking Coal Ltd.
Versus
DLF Power Limited & Anr.**

.... Appellant (s)

...Respondent (s)

Counsel for the Appellant (s): Mr. Atrabharan Singh &
Mr. Anupam Lal Das
Counsel for the Respondent (s): Ms. Manu Seshadri for R-1

ORDER

As agreed by the learned counsel for the parties, post the matter on **23.05.2011** for reporting settlement.

**(Justice P.S. Datta)
Judicial Member**

**(Rakesh Nath)
Technical Member**

**(Justice M. Karpaga Vinayagam)
Chairperson**

Ts/ks